

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD****R/WRIT PETITION (PIL) NO. 24 of 2022**

NIKUNJ JAYANTILAL MEVADA  
Versus  
THE STATE OF GUJARAT & 5 other(s)

Appearance:

MR. RAJAN J PATEL(6775) for the Applicant(s) No. 1  
for the Opponent(s) No. 2,3,4,5,6

ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP for the  
Opponent(s) No. 1

**CORAM: HONOURABLE THE CHIEF JUSTICE MR. JUSTICE  
ARAVIND KUMAR  
and  
HONOURABLE MR. JUSTICE ASHUTOSH J. SHASTRI**

Date : 14/03/2022

**ORAL ORDER**

**(PER : HONOURABLE THE CHIEF JUSTICE MR. JUSTICE ARAVIND KUMAR)**

Issue **NOTICE** to respondents returnable on **25.4.2022**.

Petitioner to take out notice to the respondents through  
Registered Post Acknowledgment Due and shall furnish  
necessary postal covers, acknowledgment and requisite number  
of copies in the Registry.

**(ARAVIND KUMAR,CJ)**

**(ASHUTOSH J. SHASTRI, J)**

OMKAR